

OA - 430/96

Mahendra Paswan.

10.9.96

Shri. S. P. Sinha, Dy. Registrar I/C.

.....

Learned counsel for the applicant is absent. Defects removed. Let it be registered and placed before the Hon'ble Bench for hearing on admission, fixing 16.9.96.

(S. P. Sinha)
Dy. Registrar I/C

PKL

20.9.96.

None appears for the applicant.

The case is adjourned to 3.10.96 for admission.

(K.D. Saha)

Member (A)

(V.N. Mehrotra)

Vice-chairman

3.10.96.

No one appears today also on behalf of the applicant. This OA is dismissed for default.

(K.D. Saha)

Member (A)

(V.N. Mehrotra)

Vice-chairman

4/19.11.96

M.A.: 257/96

List on 23.12.1996 before DB for hearing on M.A.

(V.N. Mehrotra)
Vice-Chairman

SKJ

X&x'x(x)x0x1x2x3x4x5x6x7x8x9x@xAxBxCxDxExFxGxHxIxPxQxRxSxTxUxVxWxXxYxZx[x\x]x^x_x`xaxbxcxdxexfxgxhxixjxkxlxmxnxoxpxqxrxsxtxuxvxwxxxyxzx{x|x}x~xx€xx‚xƒx„x…x†x‡xˆx‰xŠx‹xŒxxŽxxx‘x’x“x”x•x–x—x˜x™xšx›xœxxžxŸx x¡x¢x£x¤x¥x¦x§x¨x©xªx«x¬x­x®x¯x°x±x²x³x´xµx¶x·x¸x¹xºx»x¼x½x¾x¿xÀxÁxÂxÃxÄxÅxÆxÇxÈxÉxÊxËxÌxÍxÎxÏxÐxÑxÒxÓxÔxÕxÖx×xØxÙxÚxÛxÜxÝxÞxßxàxáxâxãxäxåxæxçxèxéxêxëxìxíxîxïxðxñxòxóxôxõxöx÷xøxùxúxûxüxýxþxÿ

CM

Mr. M. Nasrul Hoda Khan

2. The learned counsel prays for setting aside the order of dismissal for default. Allowed.

The order dated 3.10.96 is set aside. O.A.430/96 is restored to its original number. O.A.430/96 be listed for hearing on admission on 31.1.97.

3. M.A.257/96 is disposed of.

(K. D. Saha)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

CM

List on 19.3.97 for admission.

(U.N. Mehrotra)
Vice- Chairman

List it on 20.05.1997 for admission.

END

8./ 20.5.97.

List it on 6.8.97 for admission.

(V.N.Mehrotra)
Vice-Chairman

/CBS/

(V.N. Mehrotra)
Vice-chairman

DA-430/96

9

6.8.97

SM

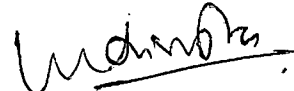
List on 26.9.97 for admission.


(V.N. Mehrotra)
Vice-Chairman

10./ 26.9.97.

Since Bench is not available today, the case is adjourned to 1.12.97 for hearing on admission.

/CBS/


(V.K. Srivastava)
Dy. Registrar.

11./ 1.12.97.

None for the applicant. List it on 6.2.98 for admission.

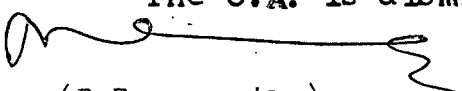
/CBS/

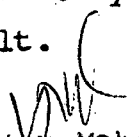

(S. Das Gupta)
Member (A)


(V.N. Mehrotra)
Vice-chairman

12/06.02.98

Nobody appears for the applicant today also. The O.A. is dismissed for default.


(R. Rangarajan)
Member (A)


(V.N. Mehrotra)
Vice-Chairman

SKJ